

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-166(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.02.2019**

NAME OF THE PARTIES:

Sikim Ferro Alloys Ltd.
v/s.
Akshata Mercantile Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. By order of the Bench, matter is adjourned to **27.03.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

27.02.2019
Pvs=